

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 1
(IB)-1191(PB)/2019

IN THE MATTER OF:

Vansh Nethani & anr.

.... Applicant/petitioner

v.

EMAAR MGF Land Ltd.

.... Respondent

Order under Section 7 of IBC, 2016

Order delivered on 16.05.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

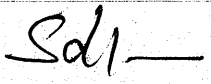
PRESENT:

For the Petitioner(s):- Mr. Rahul Raj Malik, Adv.


ORDER

There is a stay order passed by Hon'ble the Supreme Court on proceedings before us in respect of the Corporate Debtor.

List on 05.08.2019.



(M. M. KUMAR)
PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)